

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.818/2016
MA No.1906/2017

New Delhi this the 10th day of January, 2018.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

Dr. Soma Sunder Marla
S/o Sri Marla Kasi Vishwanatham (Late)
Aged about 55 years, Occ: Principal Scientist
Division of Genomic Resources
NBPGR, Pusa Campus
New Delhi – 110 012. Applicant

(By Advocate :Shri K.Ram Murthy)

Versus

1. Union of India
Represented by its Secretary (DARE)
& Director General, Indian Council of
Agricultural Research
Department of Agricultural Research and Education
Krishi Bhawan,
Dr. Rajendra Prasad Road
New Delhi – 110 001.

2. The Director
Division of Genomic Resources
NBPGR, Pusa Campus
New Delhi – 110 012. Respondents

(By Advocate: Shri S.R. Mathur with Shri Varun Kumar)

ORDER (ORAL)

By Hon'ble Mr. Justice Permod Kohli,

The relief claimed in this OA is for a direction to clear the probation of the applicant. The learned counsel appearing for the respondents on the last date of hearing submitted that the case of the applicant will be considered in the next DPC.

2. Today, learned counsel for the respondents has made a statement at the Bar that the DPC has recommended the clearance of probation of the applicant.

3. In this view of the matter, the relief sought has been granted to the applicant. Let a consequential order be passed by the respondents on the recommendation of the DPC within a period of two months. With this observation, this OA is disposed of having been rendered infructuous.

(Praveen Mahajan)
Member (A)

(Justice Permod Kohli)
Chairman

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